NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|-----------|---------|---------|--|
| CP 162/16 | TP 100/17 | Hearing | 433(e) | Flipkart Internet Pvt. Ltd., Vs Pudu Lifestyle Products Pvt. Ltd. |

SL. NAME (IN CAPITAL) SIGNATURE

NO. & PHONE NUMBER REPRESENTATION TO WHOM

BHARATH

BABU

9918196674

ALWAN ZUNOY

COUNSEL FOR

PETETIONER

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ORDER

Counsel for Petitioner is present. He informed that, he has already filed acknowledgement obtained about service of notice on Respondent. He further reported that, the Respondent has offering to pay Rs 50,000/- towards service rendering in full and final settlement. He has also filed the copy in the Registry. Further, he is directed to comply the relevant provisions of Rules framed under I & B code before proceeding further which are applicable to the facts of this case.

List it on 21/6/2017.

Member (J)

Member (T)